

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 499  
(To be answered on the 6<sup>th</sup> February 2025)**

**KHAJURAHO AIRPORT**

**499. SHRI VISHNU DATT SHARMA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is cognizant of the fact that Khajuraho airport is functional with limited connectivity;
- (b) if so, whether the Government is taking measures to connect Khajuraho to Jodhpur, Mumbai and Kolkata via flights, so as to help passenger commute and aids tourism development of UNESCO world heritage site of Khajuraho and also eco-tourism of Panna Tiger Reserve; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (c): Khajuraho Airport is presently connected with Delhi, Varanasi and Rewa.**

**Under the Regional Connectivity Scheme-Ude Desh ka Aam Nagrk (RCS-UDAN), "Delhi-Khajuraho-Delhi" Tourism RCS route has been awarded with Seven (07) flights per week to Spicejet in the third round of bidding. Further, RCS routes connecting Khajuraho to Datia, Chitrakoot and Rewa have been awarded to Flybig Airlines. RCS flights from Rewa to Khajuraho started on 25.11.2024.**

**With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDGs) issued by Government. Hence, it is up to the airline operator for introduction of air services to / from any airport in country depending on their operational & commercial viability.**

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